## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:463 ANSWERED ON:07.08.2013 UNAUTHORISED CONSTRUCTION Bhadana Shri Avtar Singh

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has received complaints against officers of Municipal Corporation of Delhi (MCD) for allowing rampant unauthorised construction in Block `A` of Kalkaji, New Delhi;
- (b) if so, the details thereof; and
- (c) the action taken against the erring officers of MCD so far for dereliction of duty by allowing unauthorized construction?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) to (c): The Central Vigilance Commission (CVC) had received a complaint dated 15.4.2013 against Municipal Corporation of Delhi (MCD) officials regarding illegal constructions in flats A-442 & A-444, Kalkaji, New Delhi. The Commission has sought a factual report in the matter from Director, Vigilance, South Delhi Municipal Corporation.